

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No.416 of 2020

IN THE MATTER OF:

Gulabchand Jain

...Appellant

Versus

Punjab National Bank & Anr.

...Respondents

Present: -

For Appellant: Mr. Rajesh Bohra and Ms. Kajal Bhatia, Advocate

For Respondents: Mr. Shivanshu Kumar, Advocate for Respondent No.1

Mr. R.D. Choudhary, Mr. Atul Sharma and Mr. Vikky Dang, Advocates for Respondent No.2.

ORDER
(Virtual Mode)

07.01.2021 Due to paucity of time, the matter could not be taken up today. List the matter 'for hearing' on **5th February, 2021**.

[Justice Bansi Lal Bhat]
The Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

Ash/GC/